

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Persons) Regulations 2016)
FOR THE ATTENTION OF THE CREDITORS OF
SAHARA Q SHOP UNIQUE PRODUCT RANGE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SAHARA Q SHOP UNIQUE PRODUCTS RANGE LIMITED
2.	Date of incorporation of corporate debtor	21/06/2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai RD Westen Region
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2011PLC218870
5.	Address of the registered office and principal office (if any) of corporate debtor	25-28, Floor-2, Plot No.-209, Atlanta Building, Jamnalal Bajaj Marg, Nariman Point, Mumbai City, Mumbai, Maharashtra, India, 400021 Sahara India Bhawan, 1, Kapoorthala Complex, Aliganj, Lucknow, Uttar Pradesh, India, 226024
6.	Insolvency commencement date in respect of corporate debtor	06.12.2023 (Order Received on 08.12.2023)
7.	Estimated date of closure of insolvency resolution process	05.06.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Udaykumar Bhaskar Bhat, IBBI/IPA-001/IP/P-01425/2018-2019/12234
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-304, Goldville Apartments Dange Chowk Aundh Ravet Road Thergaon Pune-411033 udaybhat2805@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-304, Goldville Apartments Dange Chowk Aundh Ravet Road Thergaon Pune-411033 Udaybhat2805@gmail.com
11.	Last date for submission of claims	22.12.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2. 3.



14.	(a) Relevant Forms and (b) Details of Authorised Representative are available at	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address:NA
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SAHARA Q SHOP UNIQUE PRODUCT RANGE LIMITED on 06.12.2023.

The creditors of SAHARA Q SHOP UNIQUE PRODUCT RANGE LIMITED are hereby called upon to submit their claims with proof on or before 22.12.2023[inset the date falling fourteen days from the appointment of the interim resolution professional] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Interim Resolution Professional : Udaykumar Bhaskar Bhat
Interim Resolution Professional
Regn. No.IBBI/IPA-001/IP/P-01425/2018-2019/12234

Date and Place:

08.12.2023, PUNE

